Unassigned positions in the University of Hyderabad

*362.SHRI DEVENDER GOUD T.: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University of Hyderabad has allocated unassigned positions to teaching area, if so, the reasons therefor;

(b) whether it is against the statute of the University;

(c) the number of unassigned positions created in the University and the details of appointments given to various categories for the last three years, year-wise;

(d) the number of unassigned positions out of these which were reserved for OBCs at the level of Assistant Professor and whether they are as per the University roster; and

(e) whether any irregularities have been found in the roster register, if so, the details thereof and the steps taken by the Ministry to rectify the same?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) University of Hyderabad has informed that University Grants Commission (UGC) sanctioned 3, 5 and 2 posts in Vth Plan, VIIth Plan and VIIIth Plan, respectively, as unassigned positions to the university.

(b) No, Sir.

(c) As per information made available by the University, no unassigned post has been created during last three years. However, the appointments made during last three years on unassigned posts are as under:-

- (i) Prof. B Ramabrahman, joined on re-employment on 01.07 2013.
- (ii) Dr. Bhangya Bhukya (ST), joined on 23.06.2014 on the post of Associate Professor against General category post.

(d) University of Hyderabad has informed that the positions are not allotted at the level of Assistant Professor and as such, OBC Reservation is not applicable.

(e) No, Sir.

Safety parameters in road contracts

*363.SHRI A.K. SELVARAJ: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government is considering to include safety parameters in contracts awarded to road builders;

(b) whether Government is also considering to make the road builders accountable for maintaining the stretches they operate, if so, the details thereof; and

(c) whether Government has started working on the above?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) Safety measures are inherent in the various provisions of Model Concession Agreement (MCA).

(b) and (c) The concessionaires are accountable for maintaining the road stretches safe for its users by complying with the provisions of MCA. There are provisions for safety audit of the project highway, inspection by an independent engineer, remedial measures and reports of unusual occurrence on highways in the MCA which road concessionaires adhere to during construction and throughout the concession period.

Opposition to the RTE Act

[†]*364. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether several educational institutions and parents' associations had opposed the Right of Children to Free and Compulsory Education (RTE) Act after its enactment in Rajasthan;

(b) whether Government is aware that non-Governmental organizations working in education sector are facing acute problems after the enactment of the Act; and

(c) whether Government proposes to amend this Act, if so, by when and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) The Supreme Court has upheld the constitutional validity of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 *vide* its judgement on 12th April, 2012 on the writ petition filed by The Society for Unaided Private Schools of Rajasthan and its applicability on all Government schools, Government-aided schools and private unaided schools.

The RTE Act, 2009 provides a right for every child in India in the age group 6-14 years of age to be educated in an elementary school and enshrines upon the State the responsibility to provide a neighbourhood school, as per norms.

Many non Government organisations are working with the State Governments in the elementary education sector, across the country, in areas of *inter-alia*, children with

[†]Original notice of the question was received in Hindi.